

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON <sup>5/6/2024</sup> AT 1.00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/76/7/AMR/2022	IA(IBC)/181/2024	U/Sec 7(5) IBC Code R/w Rule 11 of NCLT Rules, 2016	Mangalagiri Textile Mills Private Limited Vs State Bank of India

**ORDER**

**IA(IBC)/181/2024:**

**Present:** Mr. T.Lakshminarayana, Ld. Counsel for the Applicant

Mr. V.V.S.N. Raju, Ld. Counsel for the Respondent.

Ld. Counsel for the Respondent submitted that counter has been filed in the e-portal and seeks time for filing physical copy of the counter. For filing physical copy of Counter and for filing rejoinder, if any, list the matter on 06.06.2024.

Sd/-

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**